

"Rangantra" is enclosed.

(g) and (h). The representatives of the employees have met the Deputy Minister. Their representation is under consideration.

**Statement**

The names, addresses, occupations and

designations of the first members of the Executive Committee to whom the management of affairs of the society are entrusted as required under Section 2 of the Societies Registration Act, 1960, read with Punjab Amendment Act, 1957, as extended to the Union Territory of Delhi are :

Sl.No.	Name and Addresses	Occupation	Designation
1.	Smt. Pupal Jayakar, 11-A, Safdarjung Road, New Delhi.	Adviser, Handloom and Handicrafts, Govt. of India	Chairman
2.	Shri Shiromani Sharma, C-II, 78-Bapa Nagar, Dr. Zakir Hussain Marg, New Delhi.	Development Commissioner (Handicrafts), Ministry of Commerce	Member
3.	Shri D. Aurora, D-61, Panchsheel Enclave, New Delhi.	Chairman and Managing Director, Handicrafts and Handloom Export Corporation of India Ltd., New Delhi.	Member
4.	Shri S. Krishnmoorthy, 4/39, W.E. Area, Karol Bagh, New Delhi.	Director, Finance Division, Ministry of Commerce, Udyog Bhawan, New Delhi	Member
5.	Shri Rajiv Sethi, C-49, Niti Bagh, New Delhi.	Designer Consultant	Member
6.	Shri Martand Singh, 71-Lodi Estate, New Delhi.	-do-	Member
7.	Smt. Rathi Vinay Jha, D-II, 5, Shajahan Road, New Delhi.	Additional Development Commissioner (Handi- crafts), Ministry of Commerce	Executive Director

**Export of Iron Ore**

3000. SHRI NITYANANDA MISRA :  
Will the Minister of COMMERCE be  
pleased to state :

(a) the views taken by M.M.T.C. for the

export of iron ore from the country ;

(b) the guidelines laid down before  
M.M.T.C. for the export of iron ore port-  
wise in 1984-85 ; and

(c) the details of the efforts made by

Government to increase the export of iron ore from Orissa ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) M.M.T.C. is of the view that in the national interest, exports of iron ore from the country should be increased significantly and speedily.

(b) M.M.T.C. is working with a target of export of 16 million tonnes of iron ore through all ports during 1984-85. Port-wise projections of exports during the year are as under :

Port	1984-85 (Export Projections)
Vizag	6.00
Madras	4.00
Marmugao	3.21
Paradip	1.39
Redi	1.20
Other Ports	0.20
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	16 00

M.M.T.C. is putting in best efforts for maximum export possibility through these ports consistent with ports' capacity, ore availability and buyer preferences.

(c) Export of iron ore from Orissa is mainly made through Paradip Port. Foreign buyers are unwilling to lift iron ore through Paradip Port because of its draft limitations and heavy siltation. However, the follow ing efforts are being made by the Govern ment to increase the export of iron ore from Orissa :

(i) M.M.T.C. have been asked to

plure new markets for export of iron ore to countries willing to nominate smaller vessels for Paradip Port. M.M.T.C. has been able to export about one million tonnes of iron ore through Paradip Port in 1983-84. In 1984-85 also, as a result of M.M.T.C.'s efforts, South Korea is now likely to take about 5 lakh tonnes, German Democratic Republic 2 lakh tonnes and Japan 5 lakh tonnes, making their projected export for 1984-85 about 1.2 million tonnes.

- (ii) M.M.T.C. has agreed to compensate buyers for higher incidence of freight involved in lifting ore from Paradip by giving discounts in prices.
- (iii) The possibility and economic viability of two port loading, i.e. initial loading at Paradip and uptooping at Madras Port is being examined by M.M.T.C.
- (iv) Iron Ore handling facilities at Paradip Port have been substantially improved recently at considerable cost.
- (v) Night navigation has been introduced to handle vessels during night time.
- (vi) Government of Orissa in consultation with M.M.T.C. are examining the possibility of locating a transhipper-cum-dredger at Paradip Port to augment the loading capacity of the port and to find continuing solution to the problem of siltation.

#### Rehabilitation of Displaced Persons in Public Sector Projects

3001. SHRI GIRIDHAR GOMANGO : Will the Minister of FINANCE be pleased to state :

(a) whether the Bureau of Public Enterprise has received any guidelines from the Ministry of Home Affairs regarding rehabilitation of displaced persons in major projects ;

(b) whether the guidelines have been